GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO.666 TO BE ANSWERED ON 22.07.2021

ACHIEVEMENTS UNDER SWACHH BHARAT MISSION (GRAMIN)

†666. SHRI NIHAL CHAND:

Will the Minister of JAL SHAKTI be pleased to state:

(a) the main features of Swachh Bharat Mission (Gramin);

(b) the details of funds sanctioned, allocated and utilised under this Mission in the States/UTs of the country including Rajasthan during the last three years;

(c) the details of target fixed and achievements made by the Union Government under this mission so far;

(d) the district-wise number and details of viallges in the country including Rajasthan made open defecation free under the mission so far;

(e) whether the Government has received complaints under the said mission; and

(f) if so, the details of steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) Swachh Bharat Mission (Grameen) [SBM(G)] was launched by the Government with effect from 2^{nd} October, 2014, with the main aim to make the country Open Defecation Free (ODF) by 2^{nd} October, 2019. Having achieved the outcomes of the ODF, Phase-II of SBM(G) is now being implemented with the focus on ODF sustainability and to make arrangements for Solid and Liquid Waste Management (SLWM) in all villages i.e. ODF Plus, by 2024-25. The main features of SBM(G) Phase-II are:

- (i) SBM(G) Phase-II has been designed as novel model of convergence among different verticals of financing and various programmes of Centre and State Governments
- (ii) Flexibility to States in designing delivery mechanisms taking into account their local culture, practices, sensibilities and demands
- (iii) Emphasis on capacity building of the implementing agencies to strengthen delivery of services to the ground level
- (iv) Emphasis on decentralized approach for effective Operation and Maintenance of assets constructed under SBM(G)
- (v) Encouraging States to promote business models to make the assets self-sustainable

(b) SBM(G) is demand driven programme, hence no fixed State-wise and year-wise allocation of funds could be made under the programme. For implementation of the programme, every year State Governments submit their AIPs to the Government of India. The AIPs are approved by the National Scheme Sanctioning Committee (NSSC) constituted for the purpose. Funds are released to the States on the basis of their tentative allocation which is decided annually considering their AIPs and overall availability of funds under the programme at national level. Details of the funds allocated and released to the States submitted by them are given at Annexure-1, Annexure-2 and Annexure-3 respectively.

(c) SBM(G) was launched by the Government with effect from 2nd October, 2014 with the main aim to make the country Open Defecation Free (ODF) by 2nd October, 2019, by providing access to toilets to all the rural households in the country. More than 10 crore individual household latrines were constructed under the programme during 2014 to 2019. As a result, all the villages in the country declared themselves ODF as on 2nd October, 2019. Having achieved the outcomes of the ODF, Phase-II of SBM(G) is now being implemented with the focus on ODF sustainability and to make arrangements for Solid and Liquid Waste Management (SLWM) in all villages i.e. ODF Plus, by 2024-25.

(d) All the villages in all the district of the country including Rajasthan have declared themselves ODF.

(e) & (f) Sanitation is a State subject and hence the responsibility for implementation of the programme lies with the States. Government of India provides technical and financial support to supplement the efforts of the State Governments. Complaints, if any, received are forwarded to the respective State Governments for appropriate corrective measures.

Annexure-1

State/UT-wise details of Centre share funds allocated, released and utilized under SBM	
(G) during 2018-19	

			(Rs. in Crore)
State/UT	Allocation	Release	Utilization
Andaman & Nicobar Islands	9.40	4.70	15.30
Andhra Pradesh	1,381.18	1,381.11	509.88
Arunachal Pradesh	51.31	51.31	84.16
Assam	882.09	882.09	798.65
Bihar	5,577.79	2,943.69	2383.70
Chhattisgarh	448.50	448.50	288.75
Dadra & Nagar Haveli and Daman & Diu	0.60	0.84	15.27
Goa	0.00	0.00	0.00
Gujarat	465.82	192.92	191.69
Haryana	227.19	70.24	42.50
Himachal Pradesh	129.28	0.00	27.90
Jammu & Kashmir	682.93	278.37	253.66
Jharkhand	753.04	753.02	586.02
Karnataka	739.74	739.73	616.80
Kerala	53.10	12.47	49.70
Ladakh	0.00	0.00	0.00
Madhya Pradesh	1,181.89	590.94	509.39
Maharashtra	2709.52	1,352.92	681.97
Manipur	75.06	75.06	90.18
Meghalaya	140.57	0.00	77.83
Mizoram	25.46	12.73	26.62
Nagaland	119.86	59.93	78.15
Odisha	2,324.76	1,367.62	1048.50
Puducherry	20.00	0.00	12.31
Punjab	71.45	0.00	75.81
Rajasthan	865.88	865.88	691.77
Sikkim	23.02	1.96	11.75
Tamil Nadu	760.99	760.99	723.20
Telangana	1,030.10	515.05	505.95
Tripura	116.93	116.93	106.86
Uttar Pradesh	7,003.27	7,414.07	7309.10
Uttarakhand	211.07	65.80	143.03
West Bengal	534.26	534.25	499.91
Total	28,616.06	21,493.13	18456.31

Note:

- 1. Annual funds allocation for the year 2018-19 was made taking into account the Extra Budgetary Resources (EBR) provision of Rs.15,000 crore. But, the total EBR amount of Rs.8,698.20 crore only was raised and released as per actual demands of the States.
- 2. Release and expenditure amount includes Performance Incentive Grants funds with World Bank support funds which were released based on the results of National Annual Rural Sanitation Survey (NARSS), for which no prior allocation was made.

Annexure-2

State/UT-wise details of Centre share funds allocated, released and utilized under	
SBM(G) during 2019-20	

()	8		(Rs. in Crore)
State/UT	Allocation	Release	Utilization
Andaman & Nicobar Islands	3.24	0.00	4.12
Andhra Pradesh	147.65	248.11	232.00
Arunachal Pradesh	47.28	61.01	39.77
Assam	424.74	545.97	615.75
Bihar	2,320.00	1,867.38	1801.20
Chhattisgarh	48.17	138.98	150.78
Dadra & Nagar Haveli and Daman & Diu	6.76	0.00	0.68
Goa	0.00	0.26	0.00
Gujarat	76.38	238.45	660.19
Haryana	23.45	115.39	76.63
Himachal Pradesh	37.73	33.61	49.88
Jammu & Kashmir	352.57	139.58	55.30
Jharkhand	367.72	473.57	428.55
Karnataka	25.17	219.80	299.80
Kerala	11.97	141.40	12.83
Ladakh	0.00	0.00	0.00
Madhya Pradesh	89.34	242.65	421.81
Maharashtra	282.70	396.97	769.91
Manipur	62.01	55.62	77.38
Meghalaya	55.80	37.13	77.74
Mizoram	13.65	10.78	24.91
Nagaland	33.18	39.49	23.80
Odisha	2,002.66	2,044.36	1244.35
Puducherry	10.00	2.00	4.08
Punjab	15.17	97.18	17.36
Rajasthan	276.95	390.00	551.55
Sikkim	6.90	5.44	9.52
Tamil Nadu	91.20	137.80	405.65
Telangana	137.34	119.93	158.05
Tripura	55.76	81.06	82.35
Uttar Pradesh	1,514.00	2,249.94	2898.83
Uttarakhand	43.57	50.23	84.46
West Bengal	924.27	808.18	802.73
Total	9,507.33	10,992.28	12081.96

Note:

1. Annual funds allocation for the year 2019-20 was made taking into account the Extra Budgetary Resources (EBR) provision of Rs.5,000 crore. But, the total EBR amount of Rs.3,600.00 crore only was raised and released as per actual demands of the States.

2. Release and expenditure amount includes Performance Incentive Grants funds with World Bank support funds which were released based on the results of National Annual Rural Sanitation Survey (NARSS), for which no prior allocation was made.

Annexure-3

SBM(G) during 2020-21 (Rs. in Croi				
State/UT	Allocation	Release	Utilization	
Andaman & Nicobar Islands	9.79	7.07	4.13	
Andhra Pradesh	241.60	212.27	1078.24	
Arunachal Pradesh	16.25	15.28	43.24	
Assam	333.35	276.81	776.26	
Bihar	688.37	88.56	834.48	
Chhattisgarh	53.25	68.43	349.63	
Dadra & Nagar Haveli and Daman & Diu	6.91	1.65	0.00	
Goa	19.01	0.23	0.16	
Gujarat	373.26	312.56	383.13	
Haryana	155.11	80.60	194.82	
Himachal Pradesh	14.26	23.62	32.97	
Jammu & Kashmir	40.00	24.89	126.84	
Jharkhand	329.12	153.31	606.51	
Karnataka	101.45	126.31	295.82	
Kerala	34.98	103.73	273.36	
Ladakh	1.22	2.71	4.60	
Madhya Pradesh	270.00	291.48	442.58	
Maharashtra	63.87	276.75	263.41	
Manipur	43.77	17.51	0.06	
Meghalaya	200.26	65.41	53.83	
Mizoram	15.75	14.05	20.00	
Nagaland	47.49	22.17	38.32	
Odisha	0.00	58.92	721.85	
Puducherry	10.00	0.11	2.46	
Punjab	12.28	65.94	185.84	
Rajasthan	340.51	229.26	706.83	
Sikkim	7.63	6.15	11.07	
Tamil Nadu	175.70	162.89	129.58	
Telangana	215.30	46.86	223.10	
Tripura	34.87	24.33	69.28	
Uttar Pradesh	1,238.80	800.32	1302.65	
Uttarakhand	106.18	50.69	107.69	
West Bengal	414.60	261.31	587.90	
Total	5,614.94	3,892.17	9870.64	

State/UT-wise details of Centre share funds allocated, released and utilized under SBM(G) during 2020-21

Note:

1. Release and expenditure amount includes Performance Incentive Grants funds with World Bank support funds which were released based on the results of National Annual Rural Sanitation Survey (NARSS), for which no prior allocation was made.